NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	IA 125/17 in TP 79/16	For filing amended petition copy	397/ 398	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	A.M. Sridheran	Count for Publing	Andmi
2.	ABHITIT ATM 9665309312	Covered for hispordeds	91

ORDER

Counsel for Petitioner is present. He is directed to file amended copy of the petition in the registry. Counsel for Respondent is also present. List it for hearing on 03/04/2018.

Member (T)

Member (J)